

Title: Need to direct Nationalised Banks to offer loans to poor needy people on priority basis .-Laid.

SHRI C. GOPAL (ARAKKONAM): Sir, it is a well known fact that a total of 14 banks including the Indian Bank, Indian Overseas Bank, Canara Bank and Bank of India had been nationalised for the purpose of uplifting the standard of the life of the poor people in our nation. The purpose of nationalisation was to give loans to the poor people through the said banks. But the said purpose is not achieved till today. The same banks are interested to give loans only to rich people. Therefore, I request the hon. Prime Minister and the Finance Minister to give directions to the said nationalised banks to give loans to the poor weavers, farmers, small business people and young graduates, artisans and architects. As we know, banks like Indian Bank, had not adopted the policy of giving loans to the poor sections of the people and it is said that a sum of Rs.2000 crore is yet to be collected from the rich people who are having no intention to repay the amount.

I request the Union Government to order an inquiry into the matter and direct the nationalised banks to offer loans to the needy people on priority basis.